from India during the last three years, year-wise;

Year		Qty.	Value
		in MTs	Rs, lakhs
1983-84 (Prov)		27920	3340
1984-85 ,,		31744	4139
1985-86		35400	4489

(b) The prevailing rate of Beef (Buffalo) in India is between Rs. 10 to 11 per Kg. The International rate for frozen beef is understood to be of the order of \$800 per M. T. and it approximates to the rates prevailing in India at the current exchange rates.

Export of leather

1402. SHRI S. S. AHLUWALIA: Will the Minister of COMMERCE be pleased to state the total quantity and the value of leather exported from India during the last three years, year-wise and its percentage share in the international market?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): The estimated value of finished and semi-finished leather exports from India during the last three years has been as under:

	(Value in	million Rs.)	
1983-84	1984-85	1985-86	
2,489 . 21	3,576.85	3,372 · 67	

(Source: Council for Leather Exports)

Data in respect of quantity of all varieties of leather exports' is not available. The share of Indian leather exports in the international market is estimated at a little ever 8 per cent.

Credit requirements of Banks

1403. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that on the basis of an analysis made by the Reserve Bank of India, it has come to the conclusion that the credit requirements of banks would go up with the expected pick-up in industrial production in the second half of 1986-87;
- (b) if so, what arrangements are being made by Govrnment to make available the required credit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI). (a) and (b) Reserve Bank of India has reported that there is generally a seasonal increase in the credit requirement during the second half of the financial year. The important measures taken to enable the banks to meet all genuine credit requirements are:

(0 release of Rs. 496 crores of impounded cash balances of banks in two equal instalments on November 22, 1986 and January 31, 1987; (ii) continuing to calculate the limit for export credit re-fin'ance at 100 per cent of the increase in export credit over the monthly average level of credit in 1984. The concession of not bringing forward the base to the average level of credit in 1985 would amount to an access to refinance ot Rs. 200 crores more than would have been the case had the base been brought forward to 1985; (iii) hitherto banks were to seek prior sanction of the Reserve Bank before utilising the discretionary refinance facility. With a view to providing more expeditious access to this facility, all licensed scheduled commercial banks; excluding regional rural banks, are now permitted to draw discretionary finance, without prior sanction by the Reserve Bank upto an amount equivalent to 0.5 per cent of the banks' average deposits in 1985-86, at a rate of interest of 14 percent per annum, for a period not exceeding 14 days provided there in a gap of 14